

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : STORM EXPORT PVT LTD V/S RS INFRAWELL INDIA PVT LTD & ANR

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)
COUNSEL FOR PETITIONER : SH. AISHWARYA PRATAP SINGH,
SH. KUNAL ANAND, ADVS.

CP NO. (IB)33/ALD/2020

The matter was taken up today through Video Conferencing.

Heard Sh. Aishwarya Pratap Singh, Advocate for the Petitioner through video conferencing.

A perusal of the earlier order of this Court dated 23.03.2021 shows that last opportunity was given to the respondent to put in appearance and file their reply as they were duly noticed, but none has put in appearance and nor any reply has been filed on behalf of the Respondent till date.

Accordingly, put up in the week commencing 24th August, 2021 for ex-parte hearing before the Regular Court/Video Conferencing.

Dated : 20.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by:
Md. Zaid
(Stenographer)